

High Court of Jammu and Kashmir at Srinagar.

Order

No: 579

Dated: 3/8/2018

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads during the current financial year 2018-19 as per detail given below:-

Rs. In lacs.

| S. No | Name of the court | 001 Salary | 002 T.E. | 006 Tele phone | 007 O.E. | 014 POL | 043 Uniform | 364-Wages (Outsourcing) |
|-------|-----------------------------|------------|----------|----------------|----------|---------|-------------|-------------------------|
| 1 | Pr. D&S Judge, Poonch | 10.00 | --- | --- | 0.20 | --- | --- | --- |
| 2 | Pr. D&S Judge, Shopian. | --- | --- | --- | --- | --- | --- | 3.135 |
| 3 | Pr. D&S Judge, Jammu. | --- | --- | --- | --- | --- | --- | 0.08 |
| 4 | Pr. D&S Judge, Bandipora. | 10.00 | --- | 0.10 | 0.15 | --- | --- | 0.135 |
| 5 | Addl. D&S Judge, Baramulla. | --- | --- | --- | --- | --- | --- | 0.07 |
| 6 | C.J.M. Shopian. | 7.00 | 0.10 | --- | 0.10 | 0.10 | --- | --- |
| 7 | C.J.M. Jammu | --- | --- | 0.10 | --- | --- | 0.15 | --- |
| 8 | C.J.M. Reasi. | --- | --- | --- | --- | --- | --- | 0.27 |
| 9 | C.J.M. Kishtwar. | 6.00 | --- | --- | 0.15 | --- | --- | 0.27 |
| 10 | Sub Judge, Bijbehara. | 8.00 | --- | 0.10 | 0.10 | --- | --- | --- |
| 11 | Munsiff, Sumbal. | 10.00 | 0.15 | --- | 0.10 | 0.10 | --- | --- |
| 12 | Munsiff, Banihal. | 7.00 | --- | --- | --- | --- | --- | --- |
| 13 | Munsiff, Chadoora. | 6.00 | --- | --- | 0.10 | 0.10 | --- | --- |
| 14 | Munsiff, Kulgam. | --- | --- | --- | 0.10 | 0.10 | --- | --- |
| 15 | Munsiff, Tangmarg. | --- | 0.10 | --- | --- | --- | --- | 0.07 |
| 16 | Munsiff, Shopian. | 6.00 | --- | --- | 0.10 | 0.10 | --- | --- |
| 17 | Addl. Mob. Mag. Kulgam. | --- | 0.15 | --- | 0.10 | --- | --- | --- |
| 18 | Addl. Mob. Mag. Kralpora. | 5.00 | --- | --- | 0.10 | --- | --- | --- |
| 19 | Addl. Mob. Mag. Ramban. | 5.00 | 0.25 | --- | 0.10 | 0.15 | --- | --- |
| 20 | Distt. Mob. Mag.(Tr) Doda. | --- | 0.20 | --- | --- | 0.10 | --- | --- |

By Order.

No: 21114-56/AC Dated: 3/8/2018

Copy to the:-

- 1-4 Pr. D&S Judge, Poonch/Shopian/Jammu/Bandipora.
- 5 Addl. D&S Judge, Baramulla.
- 6-9 C.J.M. Shopian/Jammu/Reasi/Kishtwar.
- 10 Sub Judge, Bijbehara.
- 11-16 Munsiff, Sumbal/Banihal/Chadoora/Kulgam/Tangmarg/Shopian.
- 17-19 Addl. Mobile Magistrate, Kulgam/Kralpora/Ramban.
20. Distt. Mob. Magistrate (Tr) Doda.
21. Treasury Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
- 22- 35 Treasury Officer, Poonch/Shopian/Bandipora/Baramulla/Reasi/Kishtwar/Sumbal/Banihal/Chadoora/Kulgam/Shopian/Kralpora/Ramban/Doda.
..... for information and necessary action.
36. Order Book.

(Signature)
Deputy Registrar (Accts) 3/8

(Signature)
Deputy Registrar (Accts) 3/8